

[*Translation*]

SHRI BHISHMA DEO DUBE (Bonda): I rise to support the Finance Bill. India is the country of farmers and its 80% population lives in villages. In the proper development of our villages lies the development of 75-80 per cent of our population. The Budget presented by the Hon. Minister of Finance is really a rural-oriented budget. The farmers and the rural people are likely to be benefited by this Budget in not too distant a future. But what ought to have been done has not been done. Irrigation is most essential for agriculture. If the Ministry of Water Resources do not cooperate in this field then the development of agriculture is impeded or does not take place at the required speed. In this Budget a provision of 2,200 crore rupees has been made for this. No doubt, this allocation is more than the allocations made earlier, but it still falls short of the present requirements of the country. I would like to request the Government to pay special attention towards the development of the rural areas so that the people need not have to migrate from villages to cities and thus add to the pressure upon the cities. If all the facilities being provided in cities are provided in villages also then the problems of the cities will be lessened and balance would be created. The countryside should be linked with more and more roads so that the products of the villages may be carried to the cities and items of daily use may be brought from the cities to the village without any difficulty. Its another advantage will be that the culture, civilisation, knowledge and education etc. of cities would reach our villages. There should be no watertight compartments between the villages and the cities. We should draw up schemes for the integrated development of the cities and the villages. The eighth Five Year Plan is on the anvil.

[*English*]

MR. CHAIRMAN: Please continue next time.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[*Translation*]

Fifty-Second Report

SHRI CHANDRA KISHORE PATHAK (Saharsa): Mr. Chairman, Sir, I beg to move that this House do agree with the Fifty-Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 27th April, 1988.

[*English*]

MR. CHAIRMAN: The question is

"That this House do agree with the Fifty-Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 27th April, 1988."

The Motion was Adopted

15.31 hrs.

RESOLUTION R.E.

[*English*]

CENTRE-STATE RELATIONS *CONTD.*

MR. CHAIRMAN: The House will now take up further discussion on the following Resolution moved by Shri H.M. Patel on the 18th March, 1988:-

"This House expresses its deep concern over the present Centre-State relations and demands their early restructuring so that federalism underlying our Constitution is made more